

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 25th January, 2018

No. LJ(B) 69/2012/44 – For the purpose of the “Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937” and the “Khasi Syiemship Administration of Justice Order, 1950” the Governor of Meghalaya is pleased to appoint Shri Banteilang J.Kharshandi, MCS and Smti Hepyibah M.L.Kynta, MCS as Assistant to Deputy Commissioner, East Jaintia Hills District, Khliehriat and further, under rule 17 and paragraph 4(2) respectively of the Rules and the Order aforesaid, invest him with the powers of the Judicial Magistrates of the First Class as defined in the Code of Criminal Procedure, 1973 (Central Act No. 2 of 1974) within East Jaintia Hills District with immediate effect and till he/she holds the said post.


(**E.M.Donn**)


Joint Secretary to the Govt of Meghalaya,
Law (B) Department

Memo No. LJ(B) 69/2012/44-A, Dated Shillong, the 25th January, 2018

Copy forwarded to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to Memo No. EJHD/JUDL. 12/2014/151-A, dt 19.01.2018
3. Personnel & A.R (A) Department
4. Shri Banteilang J.Kharshandi, MCS, Extra Asstt. Commissioner O/o The Deputy Commissioner, Khliehriat, East Jaintia Hills District.
5. Smti Hepyibah M.L.Kynta, MCS, Extra Asstt. Commissioner O/o The Deputy Commissioner, Khliehriat, East Jaintia Hills District.
6. Data Entry Operator (DEO) Law (A) Department for uploading the Notification in the Law Department website.
7. Office Copy.

By Order etc,


Joint Secretary to the Govt of Meghalaya,
Law (B) Department